

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-1135(PB)/2020

IN THE MATTER OF:

| | | |
|----------------------------|-----|----------------------|
| M/s. GLP Estate Pvt Ltd. | ... | Applicant/Petitioner |
| Vs | | |
| M/s. SAS Servizio Pvt Ltd. | ... | Respondent |

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 05.01.2021.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

When the matter was called, since nobody appeared in the morning, this matter was passed over and after completion of the list; once again we have called out this matter and that time also none present.

List the matter for hearing on **01.02.2021**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)